

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1196
ANSWERED ON THURSDAY, THE 12TH DECEMBER, 2013
[AGRAHAYANA 21, 1935 (SAKA)]**

CARTELISATION BY MOBILE OPERATORS

QUESTION

1196. SHRI KULDEEP BISHNOI:

**Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री
be pleased to state:**

- (a) whether the Competition Commission of India (CCI) has conducted any probe into alleged cartelisation among mobile operators during the recent airwave auction that had elicited tepid response;**
- (b) if so, the outcome thereof;**
- (c) if not, the reasons therefor; and**
- (d) the corrective measures taken/being taken by the Government to prevent such incidents of cartelisation in future?**

ANSWER

**THE MINISTER OF STATE
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS**

(SHRI SACHIN PILOT)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

(a) to (c) No, Madam.

(d) Does not arise.
